

HIGH COURT OF DELHI : NEW DELHI

(GENL.-ADMN.-I BRANCH)

No. 15501 /Genl-I./DHC
Dated : 07.09.22

To

The Principal District & Sessions Judge (Hqrs.),
Tis Hazari Courts,
Delhi.

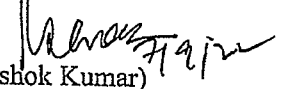
Sub: Notification regarding Suspension of Advocate from Practice.

Sir,

I am directed to forward herewith a copy of Notification Gen/638/SF/2022 dated 26.08.2022, on the above subject, received from the Secretary, Bar Council of Delhi with a request to kindly circulate the same to all the Principal District & Sessions Judges, Delhi/New Delhi for information and necessary action.

Encl: as above

Yours faithfully,


(Ashok Kumar)
Assistant Registrar(Genl.-I)

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI-


No. 37851-961 /Genl./Misc./Circulation/2022

Dated, Delhi the 07 OCT 2022

Sub:- Notification regarding Suspension of Advocate from Practice.

Forwarded a copy of the letter bearing No. 15501/Genl-I./DHC dated 07/09/2022 alongwith its enclosures i.e. Notification Ref No. Gen/638/SF/2022 dated 26/08/2022 of Col. Arun Sharma(Retd.), Honorary Secretary, Bar Council of Delhi, 2/6, Siri Fort Institutional Area, Khel Gaon Marg, New Delhi-110049 received from Ld. Assistant Registrar(Genl.I), Hon'ble High Court of Delhi, New Delhi, for information and necessary action to :-

1. All the Ld. Principal District & Sessions Judges, Delhi/New Delhi (except Central-District).
2. The Ld. Principal Judge, Family Courts (HQs), Dwarka Courts, Delhi.
3. All the Ld. Judicial Officers posted in Central-District, Tis Hazari Courts Delhi.
4. The Chairman, Website Committee, Tis Hazari Courts, Delhi With the request to upload the same on the Website of Delhi District Courts as per rule.
5. Dealing official for uploading the same on Centralized Website through LAYERS as per rules.
6. P.S. to Ld. Principal District & Sessions Judges (HQs), Delhi for information.


(UPARANA SATIJA)
Link, Officer in-Charge, General Branch, Central
Additional District & Sessions Judge,
Tis Hazari Courts Delhi

Encl. As above

Sant-1
1/19/8



Phone : +91-11-26498356, 41752340,
45603795, 45603739, 43559586
E-mail : barcouncilofdelhi@rediffmail.com
Web. : www.delhibarcouncil.com

दिल्ली विधिज्ञ परिषद्
BAR COUNCIL OF DELHI

(Statutory Body Constituted under the Advocates Act, 1961)
2/6, Siri Fort Institutional Area, Khel Gaon Marg, New Delhi-110 049

Ref. No. : **Gen/638/SF/2022**

26.08.2022

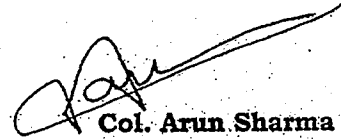
Dated :

NOTIFICATION

It is hereby notified for general information that pursuant to the Order dated **03.08.2022** passed by the **Disciplinary Committee-1** of Bar Council of Delhi order dated 03.08.2022, the **Licence of Mr. Sant Kumar Upadhyay, (D/477-C/1989)**, R/o H.No. 502, New Delhi Apartments, Vasundhra, Ghaziabad, UP, has been suspended from practice as an Advocate in or before any Court of Law in India for a period of 3 (three) years w.e.f. from the **Order dated 03.08.2022**, on finding him guilty of gross misconduct by the **Disciplinary Committee-1**.

This has emanated from the Complaint No. **161/2017** titled **Ms. Pushpa Singhal Vs. Mr. Sant Kumar Upadhyay**. This order may be disseminated to all concerned and be published on the official web-site of Bar Council of Delhi.

GENERAL BRANCH
Diary No. **28286**
Date **26/08/22**


Col. Arun Sharma (Retd.)
Secretary

Copy forwarded for information to:-

1. The 1st Additional Solicitor General of India, Supreme Court of India, New Delhi.
2. The Secretary, Bar Council of India, 21, Rouse Avenue, New Delhi
3. The Secretaries of All Bar Associations, Delhi
4. The Secretaries of All State Bar Councils.
5. The Registrar, Supreme Court of India, New Delhi
6. The Registrar General, High Court of Delhi, New Delhi
7. The Registrar General, All High Courts in India
8. The District & Session Judge, Tis Hazari Courts, Delhi
9. The District Judges in all 8 Districts of Delhi
10. The District Magistrates in all 9 Districts of Delhi
11. The Secretary, Ministry of Law, Justice & Co. Affairs, New Delhi
12. **Ms. Pushpa Singhal** W/o Late Sh. Raj Kumar Singhal, H.No. 104-5, Pocket-4, Ground Floor, Sector-25, Rohini, Delhi-110085.
13. **Mr. Sant Kumar Upadhyay** r/o H.No. 502, New Delhi Apartments, Vasundhra, Ghaziabad, U.P. (You are directed to surrender your original Enrolment Certificate and Identity Card, issued by Bar Council of Delhi.)

Diary No. **31 AUG 2022**
14762
THE HIGH COURT OF DELHI
(Judicial Receipt Section)

GENERAL RECEIPT
High Court of Delhi
31 AUG 2022
Recd. No. **6083**



HIGH COURT OF DELHI : NEW DELHI

(GENL.-ADMN.-I BRANCH)

No. 15501 /Genl-I./DHC

Dated : 07.09.22

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Tis Hazari Courts,
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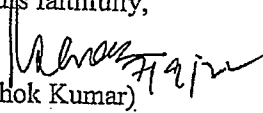
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(UPARANA SATIJA)
Link, Officer In-Charge, General Branch, Central
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(Statutory Body Constituted under the Advocates Act, 1961)
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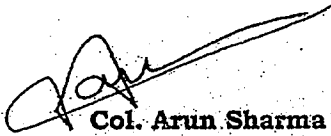
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GENERAL RECEIPT High Court of Delhi 31 AUG 2022 Recd. No. 6083
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Diary No. 31 AUG 2022 16262	THE HIGH COURT OF DELHI (Judicial Receipt Section)
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GENERAL BRANCH
Diary No. **2826**
Date **01/09/22**

